

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2640
ANSWERED ON:28.08.2012
FAMILY PENSION OF FREEDOM FIGHTERS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any representation regarding enhancing of family pension payable to unmarried and unemployed daughters of freedom fighters during the current year;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to revise their pension; and
- (d) if so, the time by which such pension is likely to be enhanced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): The issue regarding enhancement of family pension to unmarried and unemployed daughters of the freedom fighters has been raised from time to time by various freedom fighters' organizations and individuals.

(c) to (d): At present, the total pension admissible to each of the unmarried and unemployed daughters (up to maximum of three) of deceased freedom fighters is Rs. 3645/- per month, which includes dearness relief of Rs. 2145/-. The dearness relief component of the pension is revised annually on the basis of twelve monthly average increase in the All India Consumer Price Index. At present there is no proposal under consideration to revise basic pension admissible to unmarried and unemployed daughters of the freedom fighters.